GOVERNMENT OF INDIA MINISTRY OF HEALTH AND FAMILY WELFARE DEPARTMENT OF HEALTH AND FAMILY WELFARE

LOK SABHA UNSTARRED QUESTION NO. 2000 TO BE ANSWERED ON 12TH FEBRUARY, 2021

MBBS SEATS IN MEDICAL COLLEGES

2000. DR. SUJAY RADHAKRISHNA VIKHE PATIL:

DR. SHRIKANT EKNATH SHINDE:

SHRI UNMESH BHAIYYASAHEB PATIL:

DR. HEENA GAVIT:

SHRI DHAIRYASHEEL SAMBHAJIRAO MANE:

Will the Minister of **HEALTH AND FAMILY WELFARE** be pleased to state:

- (a) the number of MBBS seats allotted to Government and private medical colleges in the Country, State/UT/ college-wise including Maharashtra;
- (b) the details of the Government and private medical colleges set up in the Country during each of the last five years;
- (c) whether the MBBS seats of existing medical colleges of various States are being curbed, particularly in Maharashtra;
- (d) if so, the details thereof and the reasons therefor; and
- (e) the steps taken/proposed to be taken by the Government to fulfil the requirement of doctors as per the population in the Country, State/UT-wise?

ANSWER

THE MINISTER OF STATE IN THE MINISTRY OF HEALTH AND FAMILY WELFARE (SHRI ASHWINI KUMAR CHOUBEY)

- (a): As informed by the National Medical Commission (NMC), there are 84649 MBBS seats in 562 Medical Colleges in the country. State/UT-wise details are at **Annexure.**
- (b): The details are as under:-

Academic	Number of C	College	Total
Year	Government	Private	College
2016-17	12	27	39
2017-18	9	5	14
2018-19	18	5	23
2019-20	34	12	46
2020-21	6	15	21

(c) & (d): As informed by NMC, NMC is not curtailing MBBS seats, except in cases where colleges have non availability of requisite number of faculty / residents, infrastructural facilities, clinical material etc as per prescribed Regulations.

- (e): The Central Government has taken several steps to increase the number of medical seats in the country. These include:
 - i. Centrally Sponsored Scheme "Establishment of new medical colleges attached with existing district/referral hospitals" for establishment of medical college by upgrading the district hospitals in districts which do not have either a government or a private medical college.
 - ii. Centrally Sponsored Scheme Strengthening/ upgradation of existing State Government/Central Government Medical Colleges to increase MBBS and PG seats.
 - iii. Minimum Standard Requirements for setting up of Medical College have been rationalized in terms of land, faculty, staff, bed strength, equipment and other infrastructure.
 - iv. Enhancement of maximum intake capacity at MBBS level from 150 to 250.
 - v. DNB qualification has been equated with the corresponding MD/MS and DM/M.Chto take care of shortage of faculty.
 - vi. Enhancement of age limit for appointment/ extension/ re-employment against posts of teachers/dean/principal/ director in medical colleges upto 70 years.
 - vii. The teacher-student ratio has been rationalized to increase in number of PG seats.
 - viii. By amending the regulations, it has been made mandatory for all medical colleges to start PG courses within 3 years from the date of their MBBS recognition /continuation of recognition.
 - ix. Colleges are allowed to apply for PG courses in clinical subjects at the time of 4th renewal. It will serve to advance the process for starting PG courses by more than 1 year.
 - x. Provision has been made in the Regulations to offer less number of seats to the applicant medical college, in case, it falls short of minimum prescribed requirements of applied intake to avoid wastage of human resources.
 - xi. A Consortium (a group of 2 or upto 4 private organizations) has been allowed to establish a medical college.
 - xii. To promote establishment of medical colleges in PPP mode, Viability Gap Funding Scheme has been launched.

Annexure

		No of Colleges			UG Seats			
Sl. No.	State	Govt.	Pvt.	Total	Govt.	EWS Seats	Pvt.	Total
1	Andhra Pradesh	13	18	31	2517	0	2800	5317
2	A & N Islands	1	0	1	100	0	0	100
3	Assam	8	0	8	1000	0	0	1000
4	Arunachal Praresh	1	0	1	50	0	0	50
5	Bihar	11	7	18	1465	0	700	2165
6	Chandigarh	1	0	1	100	0	0	100
7	Chhattisgarh	7	3	10	895	0	450	1345
8	D& N Haveli	1	0	1	150	27	0	177
9	Delhi	8	2	10	1115	0	200	1315
10	Goa	1	0	1	180	0	0	180
11	Gujarat	17	13	30	3650	0	2050	5700
12	Haryana	5	7	12	760	25	1000	1785
13	Himachal Pradesh	6	1	7	720	0	150	870
14	Jammu & Kashmir	8	1	9	985	15	100	1100
15	Jharkhand	7	1	8	730	0	150	880
16	Karnataka	19	42	61	2800	50	6595	9445
17	Kerala	10	21	31	1505	0	2800	4305
18	Madhya Pradesh	14	9	23	2135	0	1750	3885
19	Maharashtra	26	34	60	4460	0	4720	9180
20	Manipur	2	0	2	225	0	0	225
21	Meghalaya	1	0	1	50	0	0	50
22	Mizoram	1	0	1	100	0	0	100
23	Nagaland	0	0	0	0	0	0	0
24	Orissa	8	4	12	1250	0	700	1950
25	Pondicherry	2	7	9	380	0	1150	1530
26	Punjab	4	7	11	650	0	575	1225
27	Rajasthan	16	8	24	2925	30	1300	4255
28	Sikkim	0	1	1	0	0	50	50
29	Tamil Nadu	26	27	53	3400	25	4600	8025
30	Telangana	11	23	34	1790	25	3450	5265
31	Tripura	1	1	2	125	0	100	225
32	Uttar Pradesh	26	31	57	3325	0	4650	7975
33	Uttarakhand	4	2	6	550	0	300	850
34	West Bengal	20	6	26	3150	25	850	4025
	TOTAL	286	276	562	43237	222	41190	84649